

## Declaration of Assets and Liabilities

Year 2021-2022

I, SUNIL KUMAR, son/daughter/wife of SRI SHITAL RAM

aged 34 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as DRIVER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	NILL	15000/	NILL	NILL	NILL
(ii)	Deposits In Banks, Financial Institutions And Non-Banking Financial Companies	5,000/	15000/	NILL	NILL	NILL
(iii)	Bonds, Debentures and Shares in companies	NILL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NILL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	01-POURVE LER, AND 01-MOTREYE	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	1.5 g. GOLD	05.9 GOLD, SILVER 1 Kg	NILL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NILL	NILL	NILL	NILL	NILL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Sunil Kumar*

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land ✓ - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Paternal Asset Two Acre	VILL-BISHAMPUR Pur, paltly Wai Shali	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Paternal House R. Ratna, VILL-BT Shampur	Paltly, wai Shali	NIL	NIL	NIL
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 25.02.2022
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	MAHINDRA FINACE	25,000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL PAN No - DXIPK8550B	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sunil Kumar

Name of Employee: SUNIL KUMAR

Place: PATNA

Date: 25.02.2022

Designation: DRIVER

Department: BIHAR LEGISLATIVE ASSEMBLY,  
SECRETARY PATNA.

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sunil Kumar.